

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No 123 of 2017 (SZ)**

**Applicant(s)**

Krithika Gokulnath  
SNN Raj Serenity Apartments  
Elanahalli  
Bangalore

Vs.

**Respondent(s)**

Registrar  
Anna University,  
Guindy, Chennai  
And 8 others

**Legal Practitioners for Applicant(s)**

KNS Law Chambers  
Kayshik N.Sharma,  
J.Jeya Sabare Eswaran

**Legal practitioners for respondent(s)**

M/s. Latha for R1  
M/s. P.Jayalakshmi for R4  
M/s. A. Sathyabama for R9

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.11.2017  Applicant & counsel not present. R1, R4 counsel present. R3 representing counsel present. R8 counsel present. Others no representation. On request for filing reply R1, R3, R6 to R8 call on 11.12.2017.  <div style="text-align: right;">Sd./- (Tmt. Meena Satheesh) Registrar</div>